

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Tuesday the 26th day of September 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No 299/2023 For Stay IA No. 916/2023	V.K. Abdul Rahim Vs Jasin Jose	Mr. Babu Karukapadath	Mr. Jerin Asher Sojan

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 307/2023 For Condone Delay IA No. 944/2023 Delay in representation IA No. 943/2023 For Stay IA No. 942/2023	The Executive Engineer Tangedco Vs Explora Retail Private Limited & Anr.	Mr. ST Raja	
3	Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 For Exemption IA No. 959 & 960/2023 For Additional documents IA No. 961/2023	M/S. Trichy- Thanjavur Expressways Limited Vs IDBI Bank Limited	M/s. HK Law Offices Mr. HK Chaturvedi	M/s Shivakumar and Suresh For Caveator
4	Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Exemption IA No. 984/2023 For Direction IA No. 990/2023	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 12 Ors.	Mr. Bhagavath Krishnan	

5	Comp App (AT) (CH) (Ins) No. 327/2023 For Condone Delay IA No. 993/2023	City Union Bank Ltd. Vs Amias Hamsa Ali Abbas Rawther, Liquidator Floram Shoes India Pvt Ltd	Ms. R Sowmya	
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 9/2021 For Exemption IA No. 26/2021 For Additional Docs. IA No. 485/2021 For Urgent Hearing IA No.83/2022 For Direction IA No. 1017/2022 To implead IA No. 966/2023	Ashok Sachdev Vs. Call Express Construction (India) Private Limited	Mr. Alishan Naqvee	Mr. JR Jayant Mr. Pranava Charan

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) No. 115/2022 For Stay IA No. 1057/2022	T. Yashwanth & 2 Ors. Vs Arunkarthik Textiles Pvt. Ltd. & 7 Ors.	Mr. NP Vijaykumar	M/s Ramani & Shankar- R2- R4
8	Comp App (AT) (CH) No. 34/2023 For Stay IA No. 324/2023 Urgent Hearing IA No. 325/2023 IA No. 832/2023	Laly Joseph Vs Indo-Asian News Channel Pvt. Ltd. & 2 Ors.	Mr. A.M. Sridharan	Mr. Prasad Vijaykumar- R1-R3
		WITH		
9	Comp App (AT) (CH) No. 98/2022 For Stay IA No 810/2022	Laly Joseph Vs Indo - Asian News Channel Pvt Ltd & 2 Ors	Mr. A.M. Sridharan	Mr. Prasad Vijaykumar- R1-R3
10	Comp App (AT) (CH) (Ins) No. 123/2023 For Exemption IA No. 419 & 421/2023 For Stay IA No. 420/2023	Omkaram Venkata Ramana Vs Bank of India & Anr.	Mr. Arjun Suresh	Ms. Sarvani Desiraju- R2 Mr. Hayat

11	Comp App (AT) (CH) (Ins) No. 225/2023 For Stay IA No. 736/2023 For Exemption IA No. 734 & 735/2023 For Additional Docs. IA No. 733/2023	Mahal Hotel Pvt. Ltd. Vs Dr. Govindarajula Venkata Narasimha Rao, RP of Viceroy Hotels Ltd.	Mr. Sandeep Bajaj	Mr. Pradeep Joy
12	Comp App (AT) (CH) (Ins) No. 267/2023 For Condone Delay IA No. 830/2023 For Stay IA No. 831/2023	Ravindranath Narayana Rao Vs Sunil Ferro and Energy Pvt. Ltd.	Mr. S Vedhavel	
13	Comp App (AT) (CH) (Ins) No. 269/2023 For Directions IA No. 835/2023	The Federal Bank Ltd. Vs Ruben George Joseph, The Liquidator of Platino Classic Motors Pvt. Ltd.	Ms. Deepa Harigovind	Mr. Anil D Nair- R1
14	Comp App (AT) (CH) (Ins) No. 281/2023 For Condone Delay IA No. 861/2023 Delay in re-filing IA No. 858/2023 For Stay IA No. 859/2023 For Exemption IA No. 860/2023	Tamil Nadu Generation & Distribution Corporation Limited Vs Ms. Anuradha Bisani, Liquidator of Lanco Infotech Ltd.	Mr. ST Raja	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	Comp App (AT) (CH) (Ins) No. 4/2023 Leave to file IA No. 8/2023 For Stay IA No. 7/2023	Ashique Ponnamparambath Vs Reuben Joseph, Liquidator of Platino Classic Motors India Pvt. Ltd.	Mr. S Eshwar	Mr. Sharath Chandran
16	TA (AT) No.109/2021 (CA (AT) No.151/2019) IA No. 923/2023	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr. WITH	Ms. Pooja Jain	Mr. Y.Suryanarayana- R2
17	TA (AT) No.110/2021 (CA (AT) No.153/2019) IA No. 924/2023	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr. WITH	Ms. Pooja Jain	Mr. Y.Suryanarayana-R2

18	TA (AT) No.113/2021 (CA (AT) No.200/2019) IA No. 925/2023	Rachakonda Siva Kumar VS Gagan Aerospace Limited & Anr.	Ms. Pooja Jain	Mr. Y.Suryanarayana-R2
19	TA (AT) No. 207/2021 (CA (AT) (Ins) No. 1353/2019)	M/s. FL Smidth Pvt. Ltd. Vs Lanco Infratech Ltd. Represented by its Liquidator Ms. Anuradha Bisani	Mr. T. Ravichandran	M/s Shardul Amarchand Mangaldas & Co
20	Comp App (AT) (CH) No.39/2021 For Stay IA No. 537/2021 For Exemption IA No. 538/2021 For Intervention IA No. 899/2022	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat- R2 Mr. Joseph Pookkat- R3
21	Comp App (AT) (CH) No. 40/2021 For Exemption IA No. 540/2021 For Stay IA No. 539/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat- R2 Mr. Joseph Pookkat
22	Comp App (AT) (CH) No. 41/2021 For Exemption IA No. 542/2021 For Stay IA No. 541/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd.	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat- R2
23	Comp App (AT) (CH) (Ins) No. 60/2021 For Exemption IA No. 135/2021	Chennai Chengelpet Tannery and Footwear General Workers Union & 4 Ors Vs Kavitha Surana & 4 Ors. WITH	Mr. B Arvind Srevatsa	Mr. S. Satyanarayanan- R1
24	Comp App (AT) (CH) (Ins) No. 104/2021	Ganesh Cartons India Pvt Ltd. & 3 Ors. Vs. Kavitha Surana WITH	Mr. Abhinav Parthasarathy	Mr. S. Satyanarayanan
25	Comp App (AT) (CH) (Ins) No.109/2021 For Stay IA No.199/2021 Seeking Injunction IA No. 200/2021 To dispense with	Muhamad Yavar Dhala Vs. Kavitha Surana & Anr	Ms. Tanya Kapoor	Mr. S. Satyanarayanan R1 Mr. MS Viswanathan- R2

	IA No. 201/2021 IA No. 202/2021 Additional docs IA No. 641/2022			
26	Comp App (AT) (CH) No. 58/2022 For Urgent Hearing IA No. 655/2022 For Stay IA No. 654/2022	SP Arunkumar & Anr Vs Mira Alloy Steels Pvt Ltd. & Anr	M/s. Ramani & Shankar	Mr. Roshan Atiq M- R2
27	Comp App (AT) (CH) (Ins) No. 91/2022	Expo Freight Pvt. Ltd. Vs Sripatham Venkatasubramaniam Ramkumar	Mr SR Raghunathan	Mr. Pradeep Joy
28	Comp App (AT) (CH) (Ins) No. 186/2022 For Urgent hearing IA No. 429/2022 For Stay IA No. 430/2022 To implead IA No. 590/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj	Mr. VV Sivakumar	Mr.AG Sathyanarayana
29	Comp App (AT) (CH) (Ins) No. 169/2023 For Stay IA No. 550/2023	Smt. Nukala Savithri Vs Bank of Maharashtra & Anr. WITH	Dr. KS Ravichandran	Mr. T Ravichandran- R1
30	Comp App (AT) (CH) (Ins) No. 171/2023 For Urgent Hearing IA No. 554/2023 For Stay IA No. 555/2023	NNBV Venkateshwara Rao Vs Bank of Maharashtra & Anr.	Dr. KS Ravichandran	Mr. T Ravichandran- R1

Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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